

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/619/(IB)/2017
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : GOBI TEXTILES LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. BREETHI S. ARASU
PRAKRITI AGARWAL
FOR
RAJGOPAL & RAGHUNATHAN
ADVOCATES

COUNSEL FOR
PETITIONER

Pragati

2. L. RAJASEKARAN

conf R Respondent


20/11/17

ORDER

Counsels for both the parties are present and prayed for time to seek instructions from their respective clients. At request, time is enlarged. Put up on **24.11.2017** at **10.30 A.M.**

-sd-

MEMBER (TECHNICAL)
ghk

-sd-

MEMBER (JUDICIAL)